

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - II  
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-03-2020 at 3.00 p.m.

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : IBA/1290/2019  
NAME OF THE PETITIONER(S) : PROCAM LOGISTICS PVT LTD  
NAME OF THE RESPONDENT(S) : BGR BOILERS PVT LTD  
UNDER SECTION : 9 RULE 6 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

1)	V. VEERARAGHAVAN	COUNSEL FOR PETITIONER (AR FOR PETITIONER) PROCAM LOGISTICS PVT LTD	V. Veeraragha
----	------------------	--	---------------

2)	SANTOSH BALAGURU	SENIOR MANAGER, BGR BOILERS PVT LTD	Santosh 09/03/2020
----	------------------	--	-----------------------

(13)

[IBA/1290/2019]

**ORDER**

Learned counsels for the parties are present. Upon notice, the respondent is being represented by Mr.Santosh Balaguru, Senior Manager of the Corporate Debtor Company. Both sides represented that they have come to an amicable settlement outside this Tribunal. Taking into consideration of the same, this petition stands **dismissed as withdrawn.**

SD

**[S. VIJAYARAGHAVAN]**  
**Member (Technical)**

SD

**[R. VARADHARAJAN]**  
**Member (Judicial)**

knp